

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2030

ANSWERED ON:09.03.2010

SUGARCANE DUES

Vasava Shri Mansukhbhai D.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) the outstanding amount to be paid to sugarcane growers by sugar mills for procurement of sugarcane during each of the last three years and the current year, sector-wise; and

(b) the details of such sugar mills alongwith the action taken by the Government against them so far?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): A statement indicating the outstanding cane price arrears, season-wise and sector-wise is at Annexure-I. Another statement giving sugar mill-wise detail is enclosed at Annexure-II. The Sugarcane (Control) Order, 1966, contains the necessary provisions for action against defaulting sugar mills and the powers in this regard are delegated and vested with the State Governments concerned who have the necessary field formations.